SCHEDULE-II [See Rule 3(2)]

Form 1 <u>List of cases e-filed during the month</u>

Sr.	Court	District	Case No.	Petitioner Name	Advocate	Advocate	Advocate E-mail	Date of	Date of e-filing
No.				Vs. Respondent		Mobile	Id	Registration	
				Name		Number			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	District Judge,	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Khurda at								
	Bhubaneswar								
2	District Judge,	Ganjam	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Ganjam at								
	Berhampur								
3	District Judge,	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sambalpur	_							

Form 2
List of cases in which e-payment of Court fees was made during the month

Sr.	Court	District	Case No.	Petitioner Name Vs.	Advocate	Date of	Date of e-payment of Court
No.				Respondent Name		Registration	Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Judge, Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	District Judge, Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
3	District Judge, Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3
List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District	Khurda	NIL	NIL	NIL	NIL	NIL
	Judge,						
	Khurda at						
	Bhubaneswar						
2	District	Ganjam	NIL	NIL	NIL	NIL	NIL
	Judge,						
	Ganjam at						
	Berhampur						
3	District	Sambalpur	NIL	NIL	NIL	NIL	NIL
	Judge,						
	Sambalpur						

Form 4
List of total no. of cases randomly allocated during the month

Sr.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly
No.						allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	District Judge,	Khurda	NIL	NIL	NIL	NIL
	Khurda at					
	Bhubaneswar					
2	District Judge,	Ganjam	NIL	NIL	NIL	NIL
	Ganjam at					
	Berhampur					
3	District Judge,	Sambalpur	NIL	NIL	NIL	NIL
	Sambalpur					

Form 5
List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	District Judge, Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	District Judge, Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
3	District Judge, Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6
Contested commercial cases disposed during the month

	Sr.	Court	District	Case	Petitioner	Advocate	Date of	Whether	Date of	Days for	Nature	Date of	No. of	Act
	No.			No.	Name Vs.		Registration	Urgent Relief	Decision	disposal	of	execution	days for	Section
					Respondent			was sought			Disposal	of decree	execution	
					Name			and Pre-			(Contest		of decree	
								Institution			ed/		from date	
								Mediation did			Settled)		of decision	
								not take place						
-								(Yes/No)						
	(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
	1	District Judge,	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		Khurda at												
		Bhubaneswar												
-	2	District Judge,	Ganjam	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	_	Ganjam at	Ganjani	1112	1112	1112	1112	1112	1112	1112	1112	1112	1112	1112
		Berhampur												
-	0		0 1 1	3.777	3.777	2777) TTT	NITT) TTT) TTT	2777	2777	2777) TIT
	3	District Judge,	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
		Sambalpur												
			ı	1	ı	1	ı	1	1	1	1	1	1	1

Form 7
Summary of Commercial Cases during the month

Sl.	Court	District	Total number of	Total number of	Total number of cases	Total number of cases
No.			cases pending (on	cases instituted	disposed during the	pending at the end of
			the 1st day of the	during the month	month	the month
			month)			
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	District	Khurda	22	2	0	24
	Judge,					
	Khurda at					
	Bhubaneswar					
2.	District	Ganjam	20	0	0	20
	Judge,					
	Ganjam at					
	Berhampur					
3.	District Judge,	Sambalpur	0	0	0	0
	Sambalpur					
TOTAL			42	2	0	44